

(b) In spite of the provisions in the relevant Recruitment Rules for giving adequate representation to Scheduled Castes and Scheduled Tribes, candidates of these categories are not readily available. Such unfilled vacancies are deserved in accordance with the guidelines laid down by the Government and after obtaining the approval of the authorities concerned.

(c) and (d). Direct recruitment is made to the post of Junior Engineers through an open examination and candidates belonging to Scheduled Castes/Scheduled Tribes who come through this examination are given appointment to the Grade.

DRAFT REPLY

Appointments to the grade of Assistant Engineers is made by promotion upto 50 per cent of the available vacancies and by a Limited Departmental Examination for filling the balance 50 per cent available vacancies. Candidates belonging to Scheduled Castes and Scheduled Tribes communities are allowed lower percentage of pass marks in the examination to clear the backlog. Appointments to the post of Executive Engineer is made by promotion in which due share is given to Scheduled Castes and Scheduled Tribes candidates according to the rules.

Stoppage of Import of Poultry Breeding stock

3687. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Department of Agriculture has been insisting upon Hatcheries importing breeding stock to switchover to pure-line breeding in India or face closure;

(b) whether there is any proposal to stop the import of poultry breeding stock in the country;

(c) if answers to parts (a) and (b) are in affirmative, what are the details in this regard;

(d) whether Government have received any representation from the Hatcheries which have shifted the pureline breeding in India about the problems faced by them; and

(e) if so, what are their main demands and what steps Government have taken or propose to take to encourage such breeders?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHI R. V. SWAMINATHAN):

(a) In the interest of achieving national self-sufficiency and self-reliance in respect of poultry breeding stocks, the Department of Agriculture has been in favour of the hatcheries dependent on recurring import of grand parent poultry stocks to switch over to pureline breeding.

(b) The import of pure-line poultry stocks, ducks, turkeys etc. is permitted under the current (1981-82) Import Trade Control Policy notified by the Commerce Ministry. Although the import of grand parent stocks (poultry) are included in banned/absolutely banned list in the current import Policy, their limited import (10 per cent of the value of poultry products exported) is permitted under the current Import Policy for Registered Exporters. A view on the import policy to be recommended to the Commerce Ministry for the year 1982-83 is yet to be taken in the Department of Agriculture and Cooperation.

(c) Regarding details pertaining to part (a) of the question, the information is as under:

Under the Import Trade Control Policy for the period 1979-80, the import of grand parent poultry stocks by import based hatcheries had been considered in those cases where the concerned hatcheries undertook to switch over before 31st March, 1982 to basic breeding work. However, this provision was deleted from the Im-

port Policy for the period 1980-81 *vide* notification issued by the Ministry of Commerce on 23-5-1981.

In view of answer to part (b) no details can be furnished at this stage.

(d) Yes, Sir.

(e) Their main demand is to ban imports of grand parent stock (poultry) under any provision of the import Trade Control Policy including Registered Exporters Policy (REP). This is under examination.

Establishment of Agricultural University in Rajasthan

3688. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the progress in establishing agricultural university in Rajasthan; and

(b) what are the difficulties that this proposal is not being finalised upto now?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) and (b). The requisite information has been called for from Rajas-

than Government. This will be placed on the Table of the Sabha when received.

Water Supply Scheme in Madhya Pradesh

3689. DR. VASANT KUMAR PANDIT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Sixth Plan Rural Water Supply Scheme has been launched in the State of M.P.;

(b) which are the Backward Districts of Madhya Pradesh selected under this scheme for 1981-82 and 1982-83; and

(d) what is the number of villages identified for this scheme in the districts of Rajgarh, Guna and Vidisha of Madhya Pradesh and the implementation progress achieved in 1981-82 and to be achieved in the year 1982-83 and 1983-84?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) A statement is enclosed.

(c) The requisite information is given as under:

Name of the Distt.	No. of identified villages	No. of villages covered upto 10/81	Target for 1982-83 and 83-84
Rajgarh	1268	929	} Programme is yet to be finalised by the State Govt
Guna	1247	594	
Vidisha	703	378	

Names of 36 Backward Districts in Madhya Pradesh

- | | |
|----------------|-----------------|
| 1. Sagar | 8. Seoni |
| 2. Panna | 9. Chhindwara |
| 3. Damoh | 10. Rajpur |
| 4. Jabalpur | 11. Rajnandgaon |
| 5. Narsinghpur | 12. Durg |
| 6. Balaghat | 13. Jagdalpur |
| 7. Mandla | 14. Bilaspur |